

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 74 of 2013 & IA 120 of 2013**

**Dated : 18<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Paschim Gujarat Vij Co. Ltd & Anr. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. ..Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Nikhil Goel for R-2  
Shri Vinod C. Shah

**ORDER**

Heard learned counsel for the appellant and respondent no.2.

Judgment is reserved.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**